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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.1183 OF 2007

ALLAHABAD THIS THE 6th DAY OF DECEMBER, 2007

HON'BLE MR. K. S. MENON, MEMBER-A

Chotey Lal, aged about 39 years,
Son of Sri Lalan,
Resident of Village Sakri,
Post Gigna, District Allahabad.

. Applicant

By Advocate :Shri S. Dwivedi

Versus

1. Union of India,
through the General Manager,
North Central Railway, Allahabad.
2. The Divisional Railway Manager,
North Central Railway,
Allahabad Division, Allahabad.
3. The Divisional Personnel Officer,
North Central Railway,
Allahabad Division, Allahabad.
4. The Assistant Personnel Officer (I),
North Central Railway, Allahabad Division,
Allahabad.

. Respondents

By Advocate : Shri P. N. Rai

O R D E R

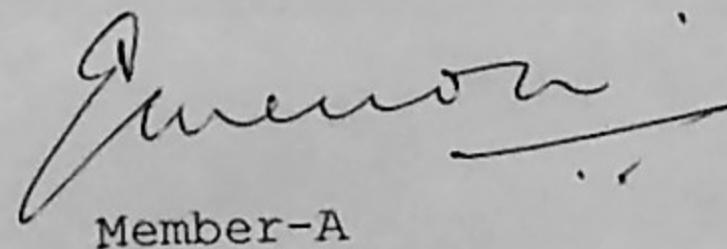
The case of the applicant is that the respondents had issued a notification on 17.12.2005 calling for applications for screening test of Ex-Casual workers for appointment in Group 'D'. The applicant submitted his application within the due date. He further states that he is eligible for appearing in the said test but while the juniors have been called for the screening test, he has not been called. Being aggrieved by the action of the respondents he filed

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the representation on 19.10.2007, which has not been disposed of, by the respondents. In case, the screening tests are taking place now and are to be continued up to 15th December, 2007 as mentioned by the applicant's counsel, the respondents may consider the application of the applicant and decide if he is eligible as per the notification dated 17.12.2005 and in case he is eligible he may be permitted to appear in the said screening test to be held.

2. The OA is accordingly disposed off with the above directions. No Costs. Copy of the order be given to counsel for both the parties.



Member-A

/ns/